

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 30.06.2022		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 30.06.2022)
1	MAT App	22
2	FA	7
3	FAO	2
4	Criminal Revision Petition	9
Total		40
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 30.06.2022		
Sl. No	Name of the Family Courts	Number of cases pending
1	Family Court, Agartala	905
2	Additional Family Court, Agartala	916
3	Family Court, Udaipur	446
4	Family Court, Kailashahar	379
5	Family Court, Ambassa	22
6	Family Court, Khowai	185
7	Family Court, Sonamura	130
8	Family Court, Dharmanagar	456
9	Family Court, Belonia	234
Total		3673
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 30.06.2022		
Sl. No	Name of the District	Number of cases pending
1	West Tripura District	0
2	Gomati District	68
3	South Tripura District	39
4	Unakoti District	0
5	North Tripura District	96
6	Sepahijala District	86
7	Khowai District	0
8	Dhalai District	143
Total		432
Total pendency in Tripura as on 30.06.2022		
1	Family Courts	3673
2	District Courts other than the Family Courts	432
Grand Total		4105